

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:366
ANSWERED ON:25.11.2014
PRICES OF IMPORTED MEDICINES
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the prices of imported and patented medicines fixed by the National Pharmaceuticals/Pricing Authority is higher vis-À-vis the same medicine produced indigenously;
- (b) If so, the details of thereof and foreign exchange earned on account of import of finished medicines, during each of the last three years; and
- (c) The steps taken in cooperation with the Drug Controller General of India to stop draining of foreign exchange?

Answer

MINISTER OF CHEMICALS & FERTILIZERS ((SHRI ANANTH KUMAR)

- (a) The ceiling prices fixed / notified by the NPPA in respect of scheduled formulations under Drug Prices Control Order, 2013 are applicable to both imported and indigenously produced medicines.
- (b) & (c) Information is being collected and will be laid on the table of the House.